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WP-38861-2024

IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,  
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 30<sup>th</sup> OF OCTOBER, 2025

WRIT PETITION No. 38861 of 2024

*DR. MOHD. AZAM*

*Versus*

*THE STATE OF MADHYA PRADESH AND OTHERS*

.....  
Appearance:

*Shri Shubham Patel - Advocate for petitioner.*

*Shri Anubhav Jain - Government Advocate for respondents/State.*  
.....

ORDER

*Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice*

IA No.19483 of 2025

This is an application on behalf of petitioner seeking withdrawal of petition. The application is supported by an affidavit filed by the petitioner.

In view of the above, application is allowed.

W.P. No.38861 of 2024

The petition is accordingly dismissed as withdrawn.

(SANJEEV SACHDEVA)  
CHIEF JUSTICE

(VINAY SARAF)  
JUDGE